

ITEM NO.28

COURT NO.5

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14147/2015

LIFE INSURANCE CORPORATION OF INDIA & ANR.

Appellant(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(ONLY C.A. NO. 14161/2015 TO BE LISTED BEFORE HON'BLE JUDGE IN CHAMBER)

WITH C.A. No. 14161/2015

Date : 06-05-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBER]

For Appellant(s) Ms. Laxmi Kumari, Adv.
Mr. Puneet Taneja, AOR

For Respondent(s) Mr. A. Deb Kumar, Adv.
Ms. A. Deepa, Adv.
Mr. Raj Bahadur Yadav, Adv.
Mr. Gurmeet Singh Makker, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No.14161/2015

As prayed, list the matter after three weeks.

(ANITA MALHOTRA)
COURT MASTER

(SUNIL KUMAR RAJVANSHI)
COURT MASTER